

against child labour and for promoting action at regional, national and local levels.

Issue of Export-Oriented Industrial Licences

237. SHRIDHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) the number of applications for issue of cent per cent export-oriented industrial licences pending for more than 6 months, item-wise;

(b) the reasons for not granting licences; and

(c) the steps proposed to be taken to grant those licences at the earliest?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) to (c). During the calendar years 1987 to 1990, 1908 applications were received for grant of Industrial approvals under the 100% Export-Oriented Undertakings scheme. During the same period, 922 Letters of Intent/Letters of Permission were issued and 844 cases were rejected. 29 applications are at various stages of processing for a period of more than 6 months. Details of pending applications are not divulged till the Government have taken a final decision thereon. It is the constant endeavour of the Government to dispose of all Industrial Licence applications as expeditiously as possible.

Increase in Prices of Imported Newsprint

238. SHRIMATIGEETAMUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the prices of imported newsprints have been increased recently;

(b) if so, the details thereof and reasons therefor;

(c) whether there had been alleged negligence in not contracting for the newsprints in advance causing acute shortage of imported newsprints in the country; and

(d) if so, the steps since taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). The details of release prices for the financial year 1990-91 are given in the attached statement.

The variations in the level of release prices for the different quarters are due to the progressive increases in the prevailing international prices.

(c) Imports of newsprint are canalised through State Trading Corporation and no negligence in contracting has come to the notice of the Government.

(d) Does not arise.

STATEMENT

Release price of the imported newsprint for the Financial year 1990-91 (Quarter-wise)

	<i>Highseas Sale prices per MT of Newsprint</i>	<i>Buffer stock Port Town Sale Prices Exclusive of Customs Duty per MT of Newsprint</i>
	<i>Rs.</i>	<i>Rs.</i>
<i>1</i>	<i>2</i>	<i>3</i>
<i>April-June, 1990</i>		
Standard Newsprint	11,070/-	11,120/-